## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

(IB)-336(PB)/2017

IN THE MATTER OF:

Ambab infortech Pvt. Ltd.

.... APPLICANT / PETITIONER

Ve

M/s NDTV Ethnic Retail Limited

RESPONDENT

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 19.09.2017

Coram:

CHIEF JUSTICE M. M. KUMAR Hon'ble President

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

For the APPLICANT / PETITIONER

:- Mr. Kanti Mohan Rustogi, Adv.

For the RESPONDENT

## ORDER

...

Order dated 06.09.2017 stands complied with and the respondent has now put in appearance.

On the request made on behalf of the respondent, hearing is deferred to 27<sup>th</sup> September, 2017.

(CHIEF JUSTICE M.M.KUMAR)

(R. VARADHAKAJAN) MEMBER(JUDICIAL)

19.09.2017 V. Sethi